



From

Registrar General
High Court of Uttarakhand
Nainital.

To, Chief Secretary,
Uttarakhand Government
Dehradun

No. 2009 /U.H.C./Admn.B/2023

Dated: 06 June, 2023

Subject: 'Cleanliness Drive', Scheduled on 18.06.2023 (Sunday)

Sir,

Kindly refer to this office letter No. 2656/U.H.C./Admin.B/2023 dated 26.05.2023 on the subject noted above, whereby it has been informed that Hon'ble High Court is organizing a Cleanliness Drive on 18.05.2023 across the State.


2. I am to request your good self that all the stakeholders – District Administration/ Municipalities, all the Schools etc. and people from various walks of life are to be engaged in the said Drive. The Drive at Nainital will be led by Hon'ble the Chief Justice and at districts by the District Judges concerned.

3. Therefore, I am directed to request you to kindly direct all the Government authorities to co-ordinate with District Judges concerned and to make necessary arrangements to make this Cleanliness Drive a huge success.

4. Active and positive co-operation of the State Government in this Drive is *sine-qua-non*.

Regards,

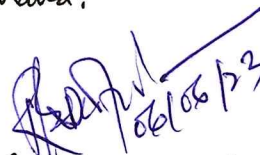
Yours sincerely,


06/6/2023
(Anuj Kumar Sangal)
Registrar General

No. 2010 /U.H.C./Admin.B/2023

Dated: 06 June, 2023

Copy to: Secretary, Law-cum-LR, Govt. of Uttarakhand.


06/06/23
(Asst. Registrar)